

rely on Madras State and perhaps on Kerala. May I know why the Government does not consider it a central responsibility and get them settled in Andaman islands or in the other islands where there is plenty of scope for growing coconut and rubber.

Shrimati Lakshmi Menon: It is a suggestion for action.

Shri Jawaharlal Nehru: May I point out that all these people who have been sent back are Indian nationals who had gone there with visas or illicitly and although the figures are big, large numbers come and go. Anyhow, apart from quit notices they come and go and there is not necessarily any special need for repatriation grants, help etc. for people in business or in other occupations who come and go. The others certainly require it and therefore steps are being taken.

Shri Tyagi: What is the approximate number of stateless persons of Indian origin living in Ceylon at present?

Mr. Speaker: This question does not relate to stateless persons.

Shri Tyagi: The Prime Minister mentioned three categories.

Mr. Speaker: This a different question.

Shri Tyagi: I wanted to know if some idea could be given as to what is the problem really with regard to these persons of Indian origin who are stateless in Ceylon and are the Government negotiating in that matter?

Mr. Speaker: My difficulty is, the question is different and it does not relate to stateless persons. The Prime Minister drew the distinction between the two and then answered.

Shri Hem Barua: May I submit that the words used by the Ceylonese Finance Minister are, "Indian settlers"? These are the words used. So, are we to understand that these words embrace only the stateless persons there or whether they embrace the entire gamut of this problem?

Shri Jawaharlal Nehru: I cannot answer without seeing the exact statement he has made. I cannot interpret him. But normally the question at issue between India and Ceylon is that of stateless persons. They have every right, just as we have the right, not to extend the visas to foreigners, to non-nationals. We cannot protest. All we can say is, when you issue these things, give them time and give them the opportunity to take back their goods and chattels. Therefore, the people who are coming back from there, Indian nationals, are not in the normal sense expelled or deported. If they are expelled they are told to go back with their goods and chattels.

Shri A. K. Gopalan: May I know whether it is a fact that the Kerala Government, for the last ten years, has never made any request to the Central Government about these settlers who are expelled and, if so, whether that is the reason why the Central Government has not considered this problem?

Shri Jawaharlal Nehru: Obviously I cannot answer about what has happened in the last ten years. Possibly, there might have been; we cannot say. But this increasing return of Indians has happened during the last two or three years chiefly. I hope I am not wrong in saying so. But many of the people going from Kerala are fairly well off. In fact they are often moneylenders there. (*Interruptions*).

Mr. Speaker: Order, order.

Shri M. K. Kumaran: They are labourers, barbers and other people.

Mr. Speaker: Order, order. Next question.

Research in Socio Economic Subjects

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*626. { **Shri D. C. Sharma:**
Shri P. C. Borooah:
Smt. Malmoona Sultan:

Will the Minister of Planning be pleased to state:

(a) whether a list categorising broadly the socio-economic subjects

on which research is to be sponsored by the Planning Commission during the Third Five Year Plan period has been finalised;

(b) if so, the details thereof; and

(c) whether a copy of the same will be laid on the Table?

The Deputy Minister for Planning (Shri C. R. Pattabhi Raman): (a) Yes.

(b) and (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 9].

Shri D. C. Sharma: From the statement I find that the Planning Commission has 40 research projects under its control at present. May I know what is the target date for the completion of each of one these, and if they are not completed by the end of the third Five Year Plan?

Shri C. R. Pattabhi Raman: There is no target date as such. There is only a study and I expect it to be completed.

Shri D. C. Sharma: May I know if the Planning Commission depends only on its own resources for the completion of these projects or whether it can use the universities also for this purpose and, if so, which universities?

Shri C. R. Pattabhi Raman: This information was supplied not only to the university but also research associations and institutions, and we are collecting the data and information. The work is being done.

Shri P. C. Borooah: May I know whether the research work is conducted at different congress and, if so, what is the agency for co-ordinating the research work?

Shri C. R. Pattabhi Raman: It is part of the scheme of a survey to have various regional centres. The studies are made with reference to various centres.

Shri D. C. Sharma: One of the problems which is engaging the attention of the people all over India is

how the plan benefits have been distributed among the various sections of the population. May I know if the Planning Commission has undertaken any specific study to find this out?

Shri C. R. Pattabhi Raman: The very nature of the study is to collect data about the impact of the planning programmes on the people.

Shri Shree Narayan Das: May I know whether the reports of the researches that have been made under the auspices of the Planning Commission have been published and whether they are available in the library?

Shri C. R. Pattabhi Raman: Yes; two reports are published, the first for the first Plan period and the second for the second Plan period. The reference is now made to the third Five Year Plan.

Construction of Quarters near Shahjehan Road, New Delhi

*627. **Shri P. C. Borooah:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether C-II type quarters are to be built at Shahjehan Road, New Delhi opposite the U.P.S.C. building while the new quarters for lower-paid staff are being built more than 6 miles away from the Central Secretariat; and

(b) if so, why lower category staff quarters are not being built at available places nearer the Central Secretariat area instead of those for higher Government officials?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Jaganatha Rao): (a) and (b). The site on the Shahjehan Road is considered more suitable for building flats of higher types, namely D II and C II. Hardly any land is available near the Central Secretariat for the construction of residences. Whenever any land becomes available, houses of types that would fit into the layout